IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 185
(IB)-1331(PB)/2019

IN THE MATTER OF:

Dr. Virendra Swarup Education Foundation .... Applicant/petitioner

Vs.

EMAAR MGF Land Ltd. .... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 05.08.2019

Coram:
CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant Mr. Aditya Parolia, Mr. Piyush Singh & Mr. Purusharth Bisht, Advs.

For the Respondent Mr. Divyam Agarwal & Ms Pallavi, Advs.

ORDER

For order see, CP. No. (IB)-272(PB)/2019.

05.08.2019
Ritu Sharma